

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

Item No. 8

**Appeal No.1018/252/(ND)/2019**

**Under Section: 252**

**In the matter of:**

Income Tax Officer,  
RPH Trading Company Pvt. Ltd.

....**Applicant**

Vs.

ROC

....**Respondent**

**Order delivered on 18.12.2019**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Appellant : Ms. Easha Kadian, St. Counsel

For the ROC :

For the IT :

**ORDER**

Learned counsel for the applicant seeks time to complete service through all modes including substituted service by way of publication and file service affidavit. List on 24.03.2020.

**Sd/-**

**(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

MUKESH

**Sd/-**

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

